

1	2	3	4	5	6	7	8
1983-84	1212	709	2001	1124	1133	2257	1072
1984-85	1529	1006	2535	1153	1194	2347	1057

CASH PROFIT/LOSS

1981-82	(—)698	(—)535	(+)4
1982-83	(—)889	(—)460	(+)20
1983-84	(—)1201	(—)764	(—)40
1984-85	(—)1349	(—)1044	(—)144

BONUS

1981-82	8.33%	8.33%	8.33% + 1.67%*
1982-83	8.33%	8.33%	8.33% + 3.67%*
1983-84	8.33%	8.33%	8.33%
1984-85	8.33%	8.33%	8.33%

(*ex-gratia bonus)

[English]

Facilities to Foreign Tourists to Pay Hotel Bills in Indian Currency

872. SHRI MUKUL WASNIK : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether the foreign tourists who were hitherto required to pay their hotel bills in foreign exchange are to be allowed in certain cases to pay the bills in Indian currency;

(b) if so, the nature of circumstances in which the foreigners can make payments in Indian currency; and

(c) the estimated loss of foreign exchange to the country due to this concession in 1985-86 and 1986-87 ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) and (b). Government have decided to modify the provisions regarding compulsory payment

of hotel bills by foreigners in foreign exchange, whereby they will also be able to make payment of hotel bills in Indian Rupees provided such payment is made out of the rupee equivalent obtained from the encashment of foreign exchange or travellers' cheques through authorised agents. A formal notification is to be issued.

(c) As the payments in Indian currency will be made out of the rupees obtained from the encashment of foreign exchange, the question of any loss of foreign exchange to the country does not arise.

Proposal for Andaman being Declared as Free Port

873. SHRI BRAJAMOHAN MOHANTY : Will the Minister of COMMERCE be pleased to state :

(a) whether there is any proposal under consideration for declaring Andaman as a free port;

(b) whether the non-resident Indians have offered to undertake the responsibility to set up the free port;